

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IVN.P /8/2022 In C.P. (IB)/820(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Glamour India Private Limited
V/s
Better Builders And Infrastructure
Private Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IVN.P/8/2022: - Adv. Irfan Khan appeared for the Petitioner/
Applicant. Heard, **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)